

Areas left out towards Bangladesh during border fencing

1027. SHRI KUMAR DEEPAK DAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that vast areas of Indian lands have been left out by the National Buildings Construction Corporation (NBCC) and National Projects Construction Corporation (NPCC) towards Bangladesh in time of construction of border fencing and these areas now remain as abandoned areas in Karimganj circle in Assam thereby providing opportunities to the Bangladesh to encroach on Indian lands and take plea of adverse possession;

(b) if so, the details of the steps taken thereon; and

(c) whether erring officer will be punished for such activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Assam has 263 km of international border with Bangladesh of which 143.9 km is land border and 119.1 km of riverine border. Govt. has sanctioned 230.03 km border fence in Assam out of which 221.56 km has been completed.

As per mutual understanding, no construction of fencing is generally undertaken within 150 yards of Indo-Bangladesh Border. Moreover, border fencing has been erected after due consideration of terrain constraints in the area i.e. availability of the land, presence of nullah/river, villages, and concerns of local population. Further, gates are also provided through the fencing to facilitate access of villagers to their lands beyond fencing.

Besides, Border Guarding Force also maintains strict surveillance and vigil to ensure that no encroachment takes place.

(c) In view of (a) and (b), does not arise.

Removing names of NRIs from blacklist

1028. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is considering removing names of some NRIs from the blacklist during terrorism movement in Punjab;

- (b) if so, the number of people in the blacklist as of now;
- (c) whether Government has a record of activities of the blacklisted NRIs since the list was prepared;
- (d) whether some of them indulged in anti-national activities since then; and
- (e) if so, the nature thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (e) The review of names of persons in the Black List (BL) is a continuous process. The last review of the names of Sikh NRIs included in the Black List was undertaken during the current year when it was decided to retain 28 names in the Black List. While reviewing the names of those included in the Black List, the record of their activities is kept in view and names of only those who are not involved in anti-national activities are deleted from the Black List.

**Terrorist training camps reactivated
by ISI in POK**

1029. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that ISI of Pakistan has reactivated terrorist training camps in Pakistan Occupied Kashmir (POK);
- (b) if so, the details thereof; and
- (c) the action/steps taken by Government to stop such cross border infiltration in Jammu and Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):
(a) Yes, Sir.

(b) A number of training camps and launching pads are reportedly active in PoK/Pakistan. As per assessment, there are around 2500 terrorists present in PoK/ Pak.

(c) The Govt. in tandem with the State Government have adopted a multipronged approach to contain cross border infiltration in Jammu & Kashmir, which includes, inter-alia, strengthening of